

**Kalyan Municipal Council**

11085. SHRI LAXMAN RAO MANKAR: Will the Minister of RAILWAYS be pleased to refer to reply given to Unstarred Question No. 4314 on the 22nd March, 1979 regarding Kalyan Municipal Council and state:

(a) whether the Kalyan Municipal Council (District Thana, Maharashtra) have scrutinised and reported to Railway Administration the counter-claim lodged by Railway;

(b) if so, when and the details thereof; and

(c) what actions have been taken by the Railway Administration on the decision by Kalyan Municipal Council?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c) On 26-3-79 the Kalyan Municipal Council intimated that out of 7 items claimed by the Railway 5 are not acceptable to the Municipal Council. The Railway is examining the points raised by the Municipal Council on these 5 items. The remaining two items are still under examination of the Municipal Council.

**Selection Grade Scheme for Grade II Stenographers**

11086. SHRI C. K. CHANDRAPPAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a selection Grade scheme to remove stagnation in the Grade II Stenographers Cadre of I.F.S. (B) has actually been introduced in his Ministry;

(b) if so, from what date;

(c) if not, the reasons thereof; and

(d) the number of Grade II Stenographers still working in the same grade in the Ministry since 1956?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) Yes, Sir.

(b) From 1-6-1978.

(c) Does not arise.

(d) 19.

**Satara Road Railway Station**

11087. SHRI P. H. DANWE:  
SHRI R. K. MHALGI:

Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2507 on the 8th March, 1979 regarding Satara Road Railway Station and state:

(a) whether the Railway Administration have received a report of the survey organisation of South Central Railway with regard to bring old Satara Road Station (Maharashtra) on mail line;

(b) if so, when and the details thereof;

(c) what action Railway Administration have taken on the said report or propose to take; and

(d) if no report has so far been received, the reasons of the delay?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (d) The survey party have completed the field work, but the report has not yet been finalised, as discussions are yet to be held with the District Planning Board, Satara. The Collector has been requested in January, 1979 to have a meeting of the District Planning Board for a discussion of the details. The report will be finalised by the Railway Administration as soon as the details are discussed with District Planning Board, Satara Road.

**Rate of Honorarium**

11088. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the rates of honorarium paid to the staff in the Accounts Department are different on the zonal Railways; and

(b) if so, the rates of honorarium on each zonal Railway, separately and steps taken by Government to bring uniformity in the rates?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes. On each Zonal Railway, the rates of honoraria paid to the staff in the Accounts Department are fixed in accordance with the nature and quantum of work involved and allied considerations including local conditions and therefore vary from Zonal Railway to another.

(b) The rates of honorarium on each Zonal Railway are being ascertained and will be placed on the Table of the Sabha. However, in view of the fact that the General Managers of Zonal Railways are empowered to sanction such honoraria in consultation with their Financial Adviser and Chief Accounts Officers, there is no proposal to introduce any uniform rates throughout the Railways as a whole.

#### Passes to Railway Employees

11089. SHRI DINEN BHATTACHARYYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that on certain Zonal Railways there are restrictions for issuing passes outside the jurisdiction of Head Quarters of the employees; and

(b) if so, the names of the zonal Railways, where such restrictions exist and steps taken by Government to remove such restrictions and bring uniformity in the Rules?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

#### Prizes for Apprentices

11090. SHRI R. K. MHALGI: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the prizes declared for winner apprentices of the 18th All India Skill Competition for apprentices held in January, 1977 have not been distributed as yet;

(b) if so, the reasons for such an abnormal delay; and

(c) when the prizes will be distributed and what steps Government propose to take to avoid such delay in future?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes, Sir.

(b) and (c) The All India Skill Competition for apprentices is held under the aegis of National Council for Training in Vocational Trades. By convention the function for the prize distribution to winners is held along with the meeting of the National Council for Training in Vocational Trades to facilitate the participation of the representatives of the State Governments, Union Ministries, Employers and Workers Organisation etc. who attend the same (NCTVT meeting) as its members. The prize distribution function for distributing the prize for the 18th All India Skill Competition for Apprentices could not be organised so far, as the Council, the term of which has expired, is under reconstitution. Measures will be taken to give away the prizes as early as possible.

#### Rail-Road Coordination Policy

11091. CH. HARI RAM MAKKASAR GODARA: Will the Minister of RAILWAYS be pleased to state:

(a) whether he proposes to hold talks with the Minister of Transport to work out a clear, effective and urgent rail-road coordination policy especially in the face of acute short-